

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

134. C.P. 119/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Rusan Health Care Private Limited

SECTION 55(3) OF COMPANIES ACT, 2013

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**ORDER**

Ld. Counsel appearing for the Petitioner, Mr. Hemant Sethi is present.

After hearing the matter query to the Ld. Counsel appearing for the Petitioner,  
if any, Resolution passed against the preferential shareholders i.e. Rusan  
Health Care Private Limited for giving consent.

The Ld. Counsel seeks time to placed on record the Resolution passed by the  
Company.

List this matter on **26.10.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)